

**CLARIFICATIONS TO THE PRE-BID QUERIES RECEIVED DURING THE PRE-BID MEETING HELD ON 11.03.2025 AT 15:00 HRS IN RESPONSE TO REQUEST FOR PROPOSAL FOR PROVIDING GROUP MEDICLAIM POLICY TO PFRDA FOR F.Y. 2025 – 26**

| Query  | Clarification   |                                     |   |                               |                                 |
|--|---|-------------------------------------|---|-------------------------------|---------------------------------|
| 1. Please provide Annexure – I (List of Employees) in excel sheet format.                              | The information in excel format may be obtained by emailing the request to <a href="mailto:dept.hrd@pfrda.org.in">dept.hrd@pfrda.org.in</a> . However, as mentioned in the RFP confidentiality shall be maintained with respect to the personal data. |                                     |   |                               |                                 |
| 2. Claim MIS & Claim Dump as per Annexure – V may be provided in excel sheet format for 3 years.       | The information in excel format may be obtained by emailing the request to <a href="mailto:dept.hrd@pfrda.org.in">dept.hrd@pfrda.org.in</a> . However, as mentioned in the RFP confidentiality shall be maintained with respect to the personal data. |                                     |   |                               |                                 |
| 3. Date of which last claim was intimated  | 07.03.2025  |                                     |   |                               |                                 |
| 4. Premium paid and lives at inception and end of policy.  | <b>Year</b>   | <b>Lives at inception of policy</b> | <b>Premium paid at inception of policy (in Rs.)</b> | <b>Lives at end of policy</b> | <b>Premium at end of policy</b> |
|  | 2024-25   | 282                                 | 61,08,860   | 287                           | 61,08,860                       |
|  | 2023-24   | 233                                 | 20,21,814   | 255                           | 23,59,655                       |
| 5. Any change or modifications in proposed terms & conditions on the renewal from the existing policy. | No change in terms & conditions from the existing policy.   |                                     |   |                               |                                 |
| 6. Can in-house TPA / in-house processing claim facility can be utilised?                              | In-house TPA / in-house processing claim facility can be utilised subject to adhering to all T&C given in clause 7 of RFP.  |                                     |   |                               |                                 |
| 7. Limit for Domiciliary hospitalization   | No limit/cap for domiciliary hospitalization subject to entitlement applicable to officers at various grades in PFRDA.  |                                     |   |                               |                                 |
| 8. Please provide family rater cover of the existing policy.   | Information is not available.   |                                     |   |                               |                                 |
| 9. Expiring Policy Copy of last 3 years  | The information may be obtained by emailing the request to <a href="mailto:dept.hrd@pfrda.org.in">dept.hrd@pfrda.org.in</a> . However, as mentioned in the RFP confidentiality shall be maintained with respect to the personal data.                 |                                     |   |                               |                                 |